

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR

(Chief Justice's Secretariat)

Email: cj.sec.highcourt@jk.gov.in

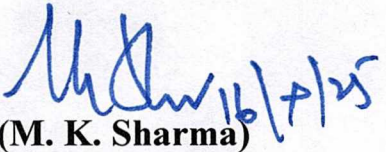
Subject: Deputation of Sh. Sharat Chander Sharma, Jr. Assistant in the Court of Pr. District & Sessions Judge, Udhampur with the Chairman, Advisory Board, Leh, UT of Ladakh.

O R D E R

No: 1538 of 2025/Psy Dated: 16/10/2025

Sanction is hereby accorded to the deputation of Sh. Sharat Chander Sharma, Jr. Assistant in the Court of Pr. District & Sessions Judge, Udhampur and attached with Chief Justice Secretariat, Jammu, with the Chairman, Advisory Board, Leh, UT of Ladakh till further orders, with a right to the High Court of J&K and Ladakh to revoke his deputation at any time.

By order of Hon'ble the Chief Justice.

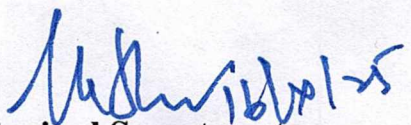

(M. K. Sharma)

**Principal Secretary to,
Hon'ble the Chief Justice**

No: 1382-91/Psy-276 Dated: 16/10/2025

Copy to :

1. Registrar General, High Court of J&K and Ladakh for information.
2. Registrar Vigilance, High Court of J&K and Ladakh for information.
3. Administrative Secretary, Department of Law and Justice, UT of Ladakh. This is in reference to your letter No. Secy/L&J/UTL/2025/2064-66 dated 13.10.2025.
4. Pr. District & Sessions Judge, Udhampur for information and n/a.
5. Stanzin Chostak, OSD, Advisory Board, Silk Route Guest House, Leh for information and n/a.
6. Director Finance, High Court of J&K and Ladakh for information.
7. CPC e-Court, High Court of J&K and Ladakh, for uploading on the High Court website.
8. Incharge Librarian, High Court of J&K and Ladakh, Srinagar/Jammu for keeping the record.
9. Sh. Sharat Chander Sharma, Jr. Assistant in the Court of Pr. District & Sessions Judge, Udhampur for compliance.
10. Order Book.


**Principal Secretary to,
Hon'ble the Chief Justice**